

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MARCH 2021**  
(data as on 04.04.2021)

<b>Nature of Incident</b>	<b>No. of Cases Registered</b>	<b>Disposed</b>	<b>Pending</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	16	15	297
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	195	207	3005
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	10	42	416
BONDED LABOUR (Inc. Code 601)	45	20	273
CHILDREN (Inc. Code 100-117)	55	78	350
WOMEN (Inc. Code 1300-1316)	370	599	1453
SC/ST/OBC (Inc. Code 1900-1909)	47	113	373
OTHERS	5764	6637	6313
Total	6502	7711	12480

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the  
month of March 2021**

	<b>No. of Cases Registered</b>	<b>Disposed</b>	<b>Pending</b>
SUO-MOTU	3	3	103
HRD	5	14	98

**Cases where NHRC recommended Monetary relief during the month of March 2021**

<b>Nature of Incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
SEXUAL HARASSMENT/UNNATURAL OFFENCE	1	300,000
CUSTODIAL DEATH IN JUVENILE HOME	1	300,000
NEO NATAL DEATH	1	100,000
PUBLIC HEALTH HAZARDS	1	1,800,000
CUSTODIAL DEATH (Judicial)	27	7,300,000
ABUSE OF POWER	2	250,000
ATROCITIES ON SC/ST (BY POLICE)	1	50,000
CUSTODIAL DEATH (Police)	2	650,000
CUSTODIAL TORTURE	3	350,000
DEATH IN POLICE FIRING	1	300,000
DEATH IN POLICE ENCOUNTER	2	800,000
FAILURE IN TAKING LAWFUL ACTION	3	225,000
FALSE IMPLICATIONS	2	500,000
UNLAWFUL DETENTION	2	100,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	2	600,000
ABDUCTION, RAPE AND MURDER	1	200,000
DOWERY DEATH OR THEIR ATTEMPT	1	100,000
RAPE	1	100,000
SEXUAL HARASSMENT AT WORKPLACE (GOVT.OFFICES)	1	25,000

IN ACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	5	1,200,000
ATROCITIES BY CUSTOM/EXCISE/ENFORCEMENT/FOREST/INCOME-TAX Deptt., etc.OF CENTRAL/STATE Govts.	1	200,000
ARBITRARY USE OF POWER	1	500,000
EDUCATIONAL INSTITUTIONS/ TECHNICAL INSTITUTIONS (GOVT./PVT.)	1	200,000
<b>Total</b>	<b>63</b>	<b>16,150,000</b>